


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 446/9/HDB/2019
NAME OF THE COMPANY	Krebs Biochemical's And Industries Ltd
NAME OF THE PETITIONER(S)	Panty Systems Pvt Ltd
NAME OF THE RESPONDENT(S)	Krebs Biochemical's And Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Neha Akkineni	Adv	9949777774	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner filed a memo stating that matter has been settled and they received the claim amount of Rs.5,62,801/- by way of Demand Draft from the Corporate Debtor. Counsel for the Petitioner prayed to permit them to withdraw the Petition. Memo is taken on record which forms part of the order. Permission accorded. In view of the memo, CP (IB) No.446/9/HDB/2019 is closed as withdrawn.


MEMBER JUDICIAL